

IN THE HIGH COURT OF JHARKHAND AT RANCHI

M.A No. 337 of 2019

CORAM : HON'BLE MR. JUSTICE ANANDA SEN.

THROUGH : VIDEO CONFERENCING

For the Appellant : Mr. Amit Kumar Das, Advocate

02/07.09.2021

Issue notice to respondent nos.1 to 4, for which requisites etc, under registered post with A/D as well as through ordinary process must be filed within three weeks.

(ANANDA SEN , J)

anjali/-